

रखतवक केवल कहे जाने पर किए जाते हैं। इसके प्रतिरिक्त नए स्कूलों और कठिन स्थानों में अनुभवी कर्मचारियों की आवश्यकताओं की पूर्ति के लिए प्रितिसन और बरिष्ठ प्रध्यापक, किसी विशेष स्थान पर कुछ बर्षों की सेवा करने के बाद, नवाइले पर भेजे जा सकते हैं।

12.02 hrs.

PAPERS LAID ON THE TABLE
FINAL REPORT, 1976 OF WAKF INQUIRY
COMMITTEE—PARTS I & II

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Final Report 1976 (Hindi version) of Wakf Inquiry Committee—Parts I & II. [Placed in Library. See No. LT-1749/78].

12 hrs.

RE. MOTION FOR ADJOURNMENT

MR. DEPUTY-SPEAKER: Papers to be laid.

Shri Sikandar Bakht

SHRI SAUGATA ROY (Barrack-pore): I have given notice of an adjournment motion on the brick-battling at JP's meeting and an attack on the Union Defence Minister, Shri Jagjivan Ram at Patna. The spectre of casteism is raising its ugly head under the Janata rule in Bihar....

MR. DEPUTY-SPEAKER: Mr. Saugata Roy, please take your seat. If you go on like this, it will go off the record.

SHRI SAUGATA ROY: You give your ruling on my adjournment motion...

MR. DEPUTY-SPEAKER: You have already been informed about the adjournment motion. Please take your seat.

SHRI SAUGATA ROY: If the Union Defence Minister is not safe, how can ordinary Harijans be safe under the Janata rule?....

MR. DEPUTY-SPEAKER: No, please. You cannot go on like this. Now it will go off the record.

SHRI SAUGATA ROY:*

MR. DEPUTY-SPEAKER: There is no point in raising it like this.

Shri Sikandar Bakht.

SHRI VAYALAR RAVI (Chiray-inkil): I rise on a point of order

MR. DEPUTY-SPEAKER: Is it on a point of order on this paper?

SHRI VAYALAR RAVI: I raise a point of order in between.

MR. DEPUTY-SPEAKER: There cannot be a point of order in a vacuum

SHRI VAYALAR RAVI: There can be a point of order between two subjects. There is a rule.

MR. DEPUTY-SPEAKER: What is your point of order?

SHRI VAYALAR RAVI: I am not speaking on the merits of the adjournment motion. My point of order is that as soon as the question-hour is over

SHRI JYOTIRMOY BOSU (Diamond Harbour): On what is his point of order? That is all I want to know

MR. DEPUTY-SPEAKER: That is why I said that he cannot raise a point of order in a vacuum.

SHRI S R DAMANI (Sholapur): You are raising points of order everyday and we are not interrupting you. Why should you interrupt him?

MR. DEPUTY-SPEAKER: If you are trying to have information about the adjournment motion....

*Not recorded.

†English version of the Report was laid on the Table on the 16th August, 1976.